

HIGH COURT OF DELHI AT NEW DELHI

No. 90 /Rules/DHC

Dated: 10.10.2022

PRACTICE DIRECTIONS

Hon'ble the Chief Justice and companion Judges, on the recommendations of the "Rules Committee under section 123 of CPC which will also look into Delhi High Court (Original Side) Rules, 2018 and Ancillary Matters" and in partial supersession of the earlier Practice Directions bearing No. 74/Rules/DHC dated 16.03.2021 have been pleased to issue the following modified Practice Directions:-

"A4 size paper be used uniformly in all jurisdictions for all kinds of pleadings contained in petitions, affidavits, applications or other documents etc, and all memorandum of appeals, orders and judgments in the High Court as well as in all District Courts of Delhi.

The A4 size paper to be used as above shall conform to the following specification of paper and formatting style :-

A4 size paper (29.7 cm X 21 cm) having not less than 75 GSM with font – Times New Roman, font size 14, in 1.5 line spacing (for quotations and indents – font size 12 in single line spacing), with margin of 4 cm on left & right and 2 cm on top & bottom.

The printing/typing shall be on both sides of the paper."

These Practice Directions shall come into force w.e.f.

01.11.2022.

By Order


(RAVINDER DUDEJA)
REGISTRAR GENERAL

Mr. Yash
do need full on
primary basis and
submit it online.
by 13.10.22


17/10/22

Endst. No. 743-781 /Rules/DHC/2022

Dated: 10/10/2022

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge, North-West District, Rohini Courts, Delhi.
3. The Principal District & Sessions Judge, South District, Saket Courts, New Delhi.
4. The Principal District & Sessions Judge, South-West District, Dwarka Courts, New Delhi.
5. The Principal District & Sessions Judge, North District, Rohini Courts, Delhi.
6. The Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.
7. The Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
8. The Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.
9. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
10. The Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.
11. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
12. The Principal District & Sessions Judge-cum-Special Judge, CBI (PC Act), Rouse Avenue District Court Complex, New Delhi
13. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi with the request to forward a copy of the Practice Direction to all the Principal Judges, Family Courts
14. Director (Administration), Delhi Judicial Academy, Integrated Complex for Delhi Judicial Academy and National Law Univ., Sector 14, Dwarka, New Delhi – 110078
15. Coordinator, Delhi International Arbitration Centre (DIAC), Delhi High Court
16. Addl. Coordinator, Delhi International Arbitration Centre (DIAC), Delhi High Court
17. Mediation and Conciliation Centre, Delhi High Court
18. The Principal Secretary (Law, Justice & LA), Govt. of N.C.T. of Delhi, Delhi Secretariat, I.P.Estate, New Delhi.
19. The Secretary, Bar Council of India, 21, Rouse Avenue, Institutional Area, New Delhi- 110002.
20. The Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049
21. The President/Secretary, Supreme Court Bar Association, Supreme Court, New Delhi.
22. The President/Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.

23. The President/Secretary, Bar Association, Tis Hazari Courts/Patiala House Courts/ Karkardooma Courts/Rohini Courts/Dwarka Courts/Saket Court Complex.
24. The Secretary, Supreme Court Legal Services Committee
25. The Member Secretary, Delhi State Legal Service Authority, Patiala House Courts, New Delhi with the request to forward a copy of the Notification/Practice Directions to the Secretaries of all District Legal Services Authorities.
26. The Secretary, Delhi High Court Legal Services Committee, Delhi High Court
27. The Chairman, District Court Website Committee, Tis Hazari, Delhi for uploading the Notification/Practice Directions on the website of Delhi District Court.
28. Registrar-cum-Secretary to Hon'ble the Chief Justice.
29. All Registrars/OSDs/Joint Registrars
30. Joint Registrar-cum-P.A.to Registrar General, Delhi High Court.
31. Joint Director (IT) with the request to upload the Practice Direction on the Intranet of this Court.
32. Private Secretaries to Hon'ble Judges for kind perusal of Their Lordships.
33. Administrative Officers (Judicial)/Court Masters, Delhi High Court.
34. Librarian, Delhi High Court.
35. Librarian, Judges Library, Tis Hazari Courts/Patiala House Courts/Karkardooma Courts/Rohini Courts/ Dwarka Courts/Saket Court Complex.
36. Guard File.



(APARNA SWAMI)

JOINT REGISTRAR (JUDICIAL)(RULES)